



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:00 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL SIT AT 10:00 AM**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WA/268/2021 FIXED	DUSU TACHO <b>Versus</b> MONYA RIBA (HAGE) AND 2 ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	GA, AP
	<b>WITH</b> I.A.(Civil)/1776/2021 <b>in</b> WA/268/2021	DUSU TACHO <b>Versus</b> MONYA RIBA (HAGE) AND ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	GA, AP
<b><u>ADMISSION</u></b>				
2	WP(C)/4088/2016 FIXED	THE UNION OF INDIA and 4 ORS <b>Versus</b> AMAR KUMAR SINGH	MR.D K DEY MS.M CHAKRABORTY MS.U NANDA	MR. A AHMED MS. D GOSWAMI MS. A THEYO
3	WA/361/2019 FIXED	SRI NITYANANDA SARKAR AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H K DAS MR. U PATHAK MR. D J DAS	MR. B CHOUDHURY SC, EDU SC, BTC SC, FINANCE
4	WA/159/2021 FIXED	RATUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R-4) GA, ASSAM MR. A BARKATAKI (R-4) MR. M MAHANTA (R-3) MR P BHARDWAJ (R-4) MR. M SARMA (R-4)
5	WA/275/2021 FIXED	ASSAM GRAMIN VIKASH BANK <b>Versus</b> SMTI. BABITA GUPTA	MR SISHIR DUTTA MR S DUTTA	

6	WA/291/2021 FIXED  <b>WITH</b> I.A.(Civil)/1822/2021 <b>in</b> WA/291/2021	MD. AFAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  AFAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM  MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.  SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
7	WA/306/2021 CAVT. NO.07732/021, B/O  <b>WITH</b> I.A.(Civil)/1889/2021 <b>in</b> WA/306/2021	PUB GOALPARA FISHERY CO-OPERATIVE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.  PUB GOALPARA FISHERY CO- OPERTATIVE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR M SARMA  MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR M SARMA	GA, ASSAM MR S KHOUND FOR CAVEATOR  GA, ASSAM MR S KHOUND FOR CAVEATOR
<b><u>ORDERS</u></b>				
8	WA/22/2021 FIXED	SRI HARI MOHAN ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	ASSTT.S.G.I.
<b><u>HEARING</u></b>				
9	WA/27/2019 FIXED, WITH CAVT.NO./1102/2018	SHEHNAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
10	C.Ex.App./6/2020 FIXED  <b>WITH</b> I.A.(Civil)/1978/2020 <b>in</b> C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED  COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX <b>Versus</b> M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA  MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
11	C.Ex.App./8/2020 FIXED  <b>WITH</b> I.A.(Civil)/1980/2020 <b>in</b> C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED  COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA  MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
12	WP(C)/3876/2020 FIXED	THE CENTRAL BOARD OF SECONDARY EDUCATION <b>Versus</b> JAGADISH BARMAN AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR S KHOUND	MR G J SHARMA DR. J L SARKAR MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 2:00 PM**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
<b>WITH</b>				
2	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
3	Arb.P./4/2020 FIXED	BIKASH ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
4	Arb.P./33/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	SC, RAILWAY
5	Arb.P./42/2020 FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> M/S VERSHA TECHNOLOGIES PVT LTD	MR. M SARMA MRS R DEKA	MR. R MAZUMDAR MR H BEZBARUA
6	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	SC, RAILWAY
<b>ORDERS</b>				
7	Arb.P./21/2018 FIXED	SOCIETY FOR PATHOLOGY <b>Versus</b> PROJECT MANAGEMENT UNIT	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	GA, ASSAM
<b>HEARING</b>				
8	CrI.A./26/2012 WITH LCR AND P.B.	DHANESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	PP, ASSAM

9	Crl.Rev.P./30/2012 WITH LCR	MD. CHAYEDUR RAHMAN KHONDAKAR <b>Versus</b> MRS SAHANA KHATUN	DR.B AHMED MR.N AHMED MR.A PARAMANIK	MR.M AHMED MR.P SHARMA MS.C MAHANTA MR.I RAHMAN
10	Crl.A./34/2012 WITH LCR AND P.B.	BIRAJ KALITA <b>Versus</b> STATE OF ASSAM	MR.H L MAURYA MR.M BORA MR.A H MULLA MR.S K CHOUDHURY	PP, ASSAM
11	Crl.A./55/2012 WITH LCR AND P.B.	SANKAR JIT BHUYAN <b>Versus</b> STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR.Z KAMAR MR. R K PRADHAN MR.A K SAIKIA MR.Z ALAM MR. P K BORA	PP, C.B.I.
12	Crl.A./121/2012 WITH LCR AND P.B.	MADHAB BORTHAKUR <b>Versus</b> THE STATE CBI	MR.K AGARWAL MS.M DEY	PP, C.B.I.
	<b>WITH</b> Crl.M.C./254/2013 <b>in</b> Crl.A./121/2012	MADHAB BORTHAKUR <b>Versus</b> TH STATE C.B.I.	MR.K AGARWAL MR.M DEY	MR.A C BURAGOHAIN SC, CBI
13	Crl.Rev.P./125/2012 WITH LCR	SRI JAGANNATH DAS <b>Versus</b> THE STATE OF ASSAM	MR.K AGARWAL MD.M H RAJBARBHUIYAN MR.A MANNAF MR.N A LASKAR MISS G BAJAJ	PP, ASSAM
14	Crl.Rev.P./152/2012 WITH LCR	SRI BISWAJIT BORAH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
15	Crl.Rev.P./155/2012 WITH LCR	MADHAB SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.M SARANIA MR.S U AHMED	PP, ASSAM
16	Crl.Rev.P./170/2012 WITH LCR	MD. ABDUL KHALEQUE and ANR. <b>Versus</b> THE STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
17	Crl.Rev.P./190/2012 WITH LCR	SYED ABUL FARUKH <b>Versus</b> SYEDA NASIMA YESMIN	MS.E AHMED MR.D R GOGOI	MR.P BORA MRK KALITA MISS M BARUAH
18	Crl.Rev.P./228/2012 WITH LCR	ADITYA DAS <b>Versus</b> STATE OF ASSAM	MR.T H HAZARIKA MR.M CHETIA MR.L P NATH MR.B DAIMARI	PP, ASSAM
19	Crl.Rev.P./243/2012 WITH LCR	MD. BASHOR ALI SHEKH @ BASOR ALI <b>Versus</b> THE STATE OF ASSAM	MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
20	Crl.Rev.P./258/2012 WITH LCR	UPEN BORA @ UPENDRA NATH BORA <b>Versus</b> THE STATE OF ASSAM	MR.N AHMED MR.S DAS MR.A RAHMAN	PP, ASSAM
21	Crl.Rev.P./263/2012 WITH LCR	INDRAJIT DAS <b>Versus</b> STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
22	Crl.Rev.P./296/2012 WITH LCR	NRIPEN CH. ROY and ANR <b>Versus</b> THE STATE OF ASSAM AND ANR		
23	Crl.Rev.P./315/2012 WITH LCR	GULESWAR DEKA <b>Versus</b> THE STATE OF ASSAM	MRR CHAKRABORTY MR.B K DAS	PP, ASSAM
24	Crl.Rev.P./320/2012 WITH LCR	MUSTAK KHAN <b>Versus</b> STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH	PP, ASSAM
25	Crl.Rev.P./362/2012 WITH LCR	SANJIB KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR.D P CHALIHA MS.A MAHANTA MR.U P CHALIHA MR.S RAJBANGSHI	PP, ASSAM
26	Crl.Rev.P./365/2012 WITH LCR	MD. JAFAR ALI @ JAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MR.S SINHA MR.S B PRASAD	PP, ASSAM

27	Crl.Rev.P./370/2012 WITH LCR	SANKAR DEY <b>Versus</b> THE STATE OF ASSAM	MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY MR.R R BAISHYA MR.K BASUMATARY	PP, ASSAM
28	Crl.Rev.P./388/2012 WITH LCR	RAJ NARAYAN SAH <b>Versus</b> THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
29	Crl.Rev.P./401/2012 WITH LCR	VIKRAMJIT KAKATI <b>Versus</b> THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	PP, ASSAM
30	Crl.Rev.P./457/2012 WITH LCR	BINOY KUMAR LAL <b>Versus</b> THE STATE OF ASSAM	MR.B K PURKAYASTHA MR.N D SARMA MR.Z AHASAN	PP, ASSAM
31	Crl.Rev.P./498/2012 WITH LCR	KARTIK DAS <b>Versus</b> THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
32	Crl.Rev.P./529/2012 WITH LCR	MD. AHMED ALI <b>Versus</b> THE STATE OF ASSAM	MR.N CHAKRABORTY MR.C GOSWAMI MR.B K GHOSH	PP, ASSAM
33	Crl.Rev.P./539/2012 WITH LCR	ANANDI RAI <b>Versus</b> THE STATE OF ASSAM	MR M BEZBARUAH MR.T PRADHAN MR.A LAL MR.R D LAL MR.B BASUMATARY	PP, ASSAM
34	Crl.Rev.P./588/2012 WITH LCR	KUTUB ALI @ KUTUB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR.K A MAZUMDER MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	PP, ASSAM
35	Crl.Rev.P./594/2012 WITH LCR	M/S STARLINE APPLICANCE PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM
<b>WITH</b>				
36	Crl.Rev.P./595/2012	SURESH GARODIA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	MR.S BORA PP, ASSAM FOR G.M.C.
37	Crl.A./255/2013 WITH LCR AND P.B.	DHANANJAY NARAH <b>Versus</b> STATE OF ASSAM and ANR.	MSB DEVI MS.K D SARMAH MS. S SAIKIA MR.E ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021

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17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/793/2019 B/O	ASHIA @ ASIYA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR A MOTALIB MS. L WAJEEDA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/8609/2019 B/O	FAZAR ALI @ MD. FAJLUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
3	WA/236/2018 B/O	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	<b>WITH</b> I.A.(Civil)/3004/2018 <b>in</b> WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
4	WP(C)/4969/2019 B/O, WITH LCR	PRATIFUL BEWA @ NATIFUL BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WA/83/2020 FIXED	SMTI RUMI KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	MR. R K D CHOUDHURY GA, ASSAM MRS N DEKA MR. K KAUR

**HEARING**



6	WP(C)/7775/2016 FIXED, WITH LCR 2 FILES	KOBAD ALI @ KUBBAT ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MS.A BEGUM MR.A H M R CHOUDHURY MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
7	WP(C)/1741/2018	SAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/7997/2017 FIXED, WITH LCR	GYANODA SARKAR <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. N SARKAR, AMICUS CURIAE MRS PARASHAR MR.B DEY MR.R DOLEY	GA, ASSAM ASSTT.S.G.I.
9	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
10	WP(C)/254/2018 FIXED, WITH LCR 3 FILES	MAYNAL HAQUE <b>Versus</b> THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SARMAH	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
11	WP(C)/247/2018	ABUL HUSSAIN@ ABDUL HUSSAIN <b>Versus</b> THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SHARMA	ASSTT.S.G.I.
	<b>WITH</b>			
12	WP(C)/258/2018	TAHER ALI <b>Versus</b> THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	MR. U K NAIR, SC, F.T. ASSTT.S.G.I.
13	WP(C)/159/2019 WITH LCR 1 FILE	PINJIRA KHATUN @ PINJIRA BIBI <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MD. I H KHAN MR R ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/7731/2019 WITH LCR 1 FILE	TARA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/4945/2020 FIXED, WITH LCR	HAJERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR A HAQUE MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021

11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**  
**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I AND DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/1191/2021 WITH LCR, FIXED in WP(C)/543/2021	MAHARUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS. B	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/543/2021	MAHARUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	<b>WITH</b> WP(C)/1286/2021	MOINUDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR A KAKOTI MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> I.A.(Civil)/1180/2021 in WP(C)/1286/2021	MOINUDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
3	Review.Pet./68/2021 WITH LCR WP(C)/1906/2020 (Disposed), FIXED	FATEMA BIDHABA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,11th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE  
MR. JUSTICE S.SAIKIA**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1326/2020 PART HEARD, FIXED	M/S. BHATTER TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI SC, AGRICULTURE MARKETING BOARD.
2	WP(C)/1328/2020 PART HEARD, FIXED	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI SC, AGRICULTURE MARKETING BOARD.
<b>HEARING</b>				
3	I.A.(Civil)/2006/2019 FIXED, WITH WP(C)/4359/2009(D/O) in WP(C)/4359/2009	THE UNION BANK OF INDIA AND ANR <b>Versus</b> MADAN GOPAL SAHA	MR. M SHARMA	MR B SINHA MR. M GOGOI

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3316/2021 FIXED	NAREN DAS AND 117 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	GA, ASSAM SC, REVENUE
2	WP(C)/4484/2021 FIXED	POST GRADUATE TRAINING COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	GA, ASSAM SC, REVENUE
3	WP(C)/4874/2021 FIXED	KANJILA BARO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
4	WP(C)/4918/2021 FIXED	SOMA SAHA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR J C GAUR MS. M GAUR	SC, GMC
5	WP(C)/5022/2021 FIXED	RASHMI PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	GA, ASSAM SC, FOREST
6	WP(C)/5071/2021 FIXED	GAJENDRA CHANDRA KALITA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
7	WP(C)/5228/2021 FIXED	HUKUM ALI <b>Versus</b> THE CHIEF EXECUTIVE OFFICER AND 13 ORS	MR GIAS MR M Z SHAH MS. S CHAKRABORTY	GA, ASSAM SC, FOREST SC, REVENUE
8	WITH WP(C)/4940/2021	AJMAT ALI <b>Versus</b> THE CHIEF EXECUTIVE OFFICER AND 13 ORS	MR GIAS MR M Z SHAH MS. S CHAKRABORTY	GA, ASSAM SC, FOREST SC, REVENUE

9	WP(C)/5287/2021 FIXED	M/S DARJEELING GARDENS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR B CHOUDHURY MR H KALITA	GA, ASSAM
<b>WITH</b>				
10	WP(C)/5079/2021	M/S DARJEELING GARDENS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR B CHOUDHURY MR H KALITA	GA, ASSAM
11	WP(C)/5429/2021 FIXED	M/S HIRIMBA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P BHARDWAJ MR. M SARMA	GA, ASSAM
12	WP(C)/5594/2021 FIXED	RANA CONNSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM SC, REVENUE
13	WP(C)/5611/2021 FIXED	M/S AXIS CLOUD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR D KALITA B B HUSSAIN	GA, ASSAM
14	WP(C)/5752/2021 FIXED	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
15	I.A.(Civil)/603/2021 FIXED <b>in</b> WP(C)/5638/2020 <b>WITH</b> WP(C)/5638/2020	KUSHAL BAWARI <b>Versus</b> RABI RANJAN DUTTA AND 3 ORS.	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. P J SAIKIA
		RABI RANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	GA, ASSAM MR R DHAR MR N N UPADHYAYA MR. B B KAKATI
<b>ADMISSION</b>				
16	WP(C)/7439/2018 CAVT. NO.0871/2018 FIXED, NOT BY M CHOUDHURY	KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED MR R CHAKRAVORTY SC, CO OP MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)
<b>WITH</b>				
	I.A.(Civil)/425/2021 <b>in</b> WP(C)/7439/2018	BALDEV SHARMA <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR H BETALA	GA, ASSAM MR. R DUBEY
17	WP(C)/5518/2020 FIXED	SMEC INTERNATIONAL PTY LTD AND ANR <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL



18	WP(C)/885/2021 CAVT. NO.08012/020, FIXED	LUTHFA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. K N CHOUDHURY MR. N H BARBHUIYA	MS. P ADHIKARI(R- 7, 8,9,10,13,14) MR H I CHOUDHURY(FOR CAVEATOR) SC, PNRD GA, ASSAM MR. S K TALUKDAR (R- 7, 8,9,10,13,14) MR. P N GOSWAMI(FOR CAVEATOR) G UDDIN(R- 7, 8,9,10,13,14) MR. A M S MAZUMDER (R- 6) MR. K P PATHAK(FOR CAVEATOR)
19	WP(C)/2227/2021 FIXED	M/S KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	MR H R A CHOUDHURY (R- 4) GA, ASSAM MR. H ALI (R-4)
20	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
<b>WITH</b>				
21	WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
<b><u>ORDERS</u></b>				
22	I.A.(Civil)/1320/2021 FIXED in WP(C)/3035/2021	KARIMUN @ KARMUN NESSA BARBHUIYA AND 3 ORS. <b>Versus</b> THE COMMISSIONER, HILLS AND BARAK VALLEY DIVISION AND 9 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM
<b>WITH</b>				
	WP(C)/3035/2021	KARIMUN @ KARIMUN NESSA BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, FOOD AND CIVIL SUPP MR M J QUADIR (R9) MR. K MIRA (R9)
<b><u>STAY MATTERS</u></b>				
23	WP(C)/2594/2015 FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M DAS MR.B D DEKA	GA, ASSAM MR. J HANDIQUE, SC, REVENUE AND DISASTER MANAGEMENT DEPTT. (R- 1)
<b>WITH</b>				
24	WP(C)/2667/2015	KESHAV CHANDRA DAS and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S MUNIR MS.D DEKA MR. C K NATH	GA, ASSAM MR. J HANDIQUE, SC REVENUE & DISASTER MANAGEMENT DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,11th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 5**

**[CRIMINAL SPECIAL DIVISION BENCH]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
SPECIAL DIVISION BENCH), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	CRL.A(J)/2/2021 FIXED, WITH O/N, LCR 5 FILES, P.B. 2 NOS. <b>WITH</b> I.A.(Cr.)/198/2021 <b>in</b> CRL.A(J)/2/2021  <b>WITH</b> I.A.(Cr.)/180/2020 <b>in</b> CrI.A./79/2020  <b>WITH</b> I.A.(Cr.)/195/2021 <b>in</b> CrI.A./79/2020	BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM  BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM  KUMUD CHANDRA BORGOHAIN <b>Versus</b> STATE OF ASSAM AND ANR.  KUMUD CHANDRA BORGOHAIN <b>Versus</b> STATE OF ASSAM  KUMUD BORGOHAIN <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI MR. M DUTTA(AMICUS CURIAE)  DR. B N GOGOI  MR. S S BAROOAH DR. B N GOGOI MR N BARUAH  MR. S S BAROOAH  DR. B N GOGOI	PP, ASSAM  PP, ASSAM  PP, ASSAM  PP, ASSAM
<b>HEARING</b>				
3	Mat.App./5/2019 FIXED  <b>WITH</b> I.A.(Civil)/471/2021 <b>in</b> Mat.App./5/2019	SRI ANIL KUMAR BAISHYA <b>Versus</b> SMT QUEEN BAISHYA  SMT QUEEN BAISHYA <b>Versus</b> SRI ANIL KUMAR BAISHYA	MR. B CHAKRAVARTY MR. A NATH MR A RAHMAN MS THUYEKHRULU  MR. Y DOLOI MR. S Z RAHMAN	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN  MR. B CHAKRAVARTY
4	CrI.A./415/2019 FIXED, WITH O/N, LCR 6 FILES, P.B. 2 NOS.	ZAKIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3149/2021	RAM KUMAR RAY @ RAI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
2	Bail Appln./3155/2021	DILIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
3	Bail Appln./3156/2021	BIPUL BORO <b>Versus</b> THE STATE OF ASSAM	MR K AGARWAL MR D AKRAM	PP, ASSAM
<b>MOTION</b>				
4	Crl.Rev.P./142/2021	BIJAY BHUSAN BHARATIYA BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. S MUNIR MR. S RANA	PP, ASSAM
5	Crl.Rev.P./178/2021	MD. HAMID KHAN <b>Versus</b> THE UNION OF INDIA	MR. A M AHMED MR. A AHMED MS R DEKA	SC, NCB
6	Crl.Rev.P./202/2021 FIXED	LAKU CHANDA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. A R SHOME MR D NANDI MR SUBHRAJIT SAIKIA	SC, CBI
7	Crl.Rev.P./203/2021	MD. ALI MUSTAK MAZINDER BARUAH @ ALI MUSTAK MAJUMDAR BARUAH <b>Versus</b> MORJINA BEGUM	MRS J D KHAUND MS B PAUL	
8	Crl.Rev.P./219/2021	BIKRAM RABHA @ RAVA <b>Versus</b> B. NAGESWAR ROD	MR. S NATH MS. P DEVI	

9	Crl.Rev.P./251/2021 FIXED	ASISH MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	PP, ASSAM
10	Crl.Pet./318/2021	BHARAT CHANDRA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
11	Crl.Pet./564/2021	ABHIMANYU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
12	Crl.Pet./565/2021	ABHIMANYU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
13	Crl.Pet./595/2021	SADHANA RAKSHIT ROY <b>Versus</b> PARIMAL KUMAR ROY	MRS. M KAKATI	
14	Crl.Pet./602/2021	PRANJAL BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI	PP, ASSAM
15	Crl.Pet./614/2021	BILAL UDDIN MAZUMDER @ BILAL HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY	PP, ASSAM
16	Crl.Pet./638/2021	MASHIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
17	Crl.Pet./639/2021	SUBODH SAMADDAR AND ANR <b>Versus</b> PARINITA DEKA AND ANR	MR. S KALITA MR. A GANGULY MR. S KAKATI MR P DAS	PP, ASSAM (R-2)
18	Crl.Pet./641/2021	SRUTI SARKAR @ SRUTI DEBNATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
19	Crl.Pet./642/2021	NABA SHARMA <b>Versus</b> M/S KORANGANI TEA COMPANY PVT LTD	MS. S SARMA MS. N M DEKA	
20	Crl.Pet./643/2021	ALMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	PP, ASSAM
21	Crl.Pet./644/2021	ANGUR MIAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED	PP, ASSAM
22	Crl.Pet./645/2021	NRIPENDRA NATH DAS @ NRIPEN SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D C C PHUKAN T KAKATI	PP, ASSAM
23	AB/3569/2021	DIP JYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
24	AB/3691/2021	BHABATARAN CH KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MR J KALITA	PP, ASSAM
25	AB/3694/2021	GAUTAM SARMA <b>Versus</b> THE STATE OF ASSAM	MR K TALUKDAR	
26	AB/3695/2021	KISHORE BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR K TALUKDAR	PP, ASSAM
27	AB/3696/2021	ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM

28	AB/3698/2021	MONIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
<b><u>ADMISSION</u></b>				
29	Crl.Pet./754/2019 WITH SCANNED COPY OF LCR, B/O	NIZAM UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM
30	Crl.Pet./280/2019	NIZAM UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
31	Bail Appln./3029/2021 FIXED	MISS MAMANI BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED	PP, ASSAM
<b>WITH</b>				
32	AB/3518/2021	RIAJAL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	AB/3240/2021	VIVEK PHUKAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
34	AB/2794/2020	MD. ZAKIR HOSSAIN @ ZAKIR HOSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
35	AB/1179/2021	MRINAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
36	AB/1226/2021	DHIRON NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
37	AB/1579/2021	MD. JIYAUH RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D S DEKA	MR. N BARMAN PP, ASSAM
<b>WITH</b>				
38	AB/1578/2021	MADAN CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR P DEKA MR. B BORAH	MR. N BARMAN PP, ASSAM
39	AB/1709/2021	MD. MIFTAHUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
40	AB/1791/2021	PANKAJ KUMAR KAKATI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	PP, ASSAM
41	AB/1865/2021	MANSUR ALI <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
42	AB/2076/2021	BISHNU DAS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
43	AB/2342/2021	MD NAKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
44	AB/2464/2021	MIRJUL MIAH <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
45	AB/2506/2021	DIJUL KALITA @ DIJUL DARPAN KALITA <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

46	AB/2792/2021	DILIP NATH @ DILIP KR. NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
47	AB/2819/2021	SANJEEB KAR <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
48	AB/2825/2021 FIXED	RAM KRISHNA BHARATY <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM
	<b>WITH</b>			
49	AB/2836/2021	SANGITA BASAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM
50	AB/2839/2021 FIXED	UTJAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR H K SARMA	PP, ASSAM
51	AB/2924/2021	DEBOJIT DEHINGIA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
52	AB/2932/2021	RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. L M RAHMAN	PP, ASSAM
53	AB/2943/2021	MOFEJ ALI @ MOFIJ ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
54	AB/2961/2021	KADER ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	PP, ASSAM
55	AB/2986/2021	AMLESH MEDHI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. G K GUPTA	PP, ASSAM
56	AB/3044/2021 FIXED	HARI PRAKASH KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
57	AB/3087/2021	SHARAT CH PANJIKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR B SHARMA MR S SHARMA PP, ASSAM
58	AB/3111/2021 FIXED	AJIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS. R DEVI	PP, ASSAM
59	AB/3281/2021	HARIDAS SINHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	MS. R CHOUDHURY (FOR INFORMANT) MR. A H M R CHOUDHURY (FOR INFORMANT) PP, ASSAM
60	AB/3284/2021	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. G K MEDHI MS. P DAS	PP, ASSAM
61	AB/3457/2021 FIXED	SUBASH NATH <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, A P
62	AB/3462/2021 FIXED	RUBI NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
		<b>ORDERS</b>		
63	I.A.(CrI.)/473/2021 WITH CRL REV.P/6/2020 (D/O), in CrI.Rev.P./6/2020	SMTI SADIRA HUDA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	PP, ASSAM
		<b>HEARING</b>		
64	MFA/80/2016 P/H, WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S KAMAKHYA TRANSPORT PVT LTD	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA



65	<b>WITH</b> MFA/57/2016	UNION OF INDIA <b>Versus</b> M/S KAMAKHYA TRANSPORT PVT LTD	MR G GOSWAMI, RLY.ADV. MS.M CHATTERJEE MS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
66	<b>WITH</b> MFA/28/2017	UNION OF INDIA <b>Versus</b> M/S VINAYAK LOGISTICS	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MRS.U CHAKRABORTY MS.M ACHARYYA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
67	<b>WITH</b> MFA/29/2017	UNION OF INDIA <b>Versus</b> M/S C.M. TRADERS	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
68	CrI.Rev.P./357/2017 WITH LCR, B/O	MAN MOHAN GUPTA <b>Versus</b> SUPER SALES CORPORATION	MR.H GUPTA MS.R M SARMAH	MR. A K JAIN

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/7942/2019 FIXED	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
	<b>WITH</b> I.A.(Civil)/3550/2019 <b>in</b> WP(C)/7942/2019	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
2	<b>WITH</b> Cont.Cas(C)/399/2021	DR. D KOTESWARA RAJU <b>Versus</b> PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
3	WP(C)/226/2021 B/O	MRIGEN BORBORUAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU
<b>ORDERS</b>				
4	I.A.(Civil)/1828/2021 B/O <b>in</b> WP(C)/4936/2021 <b>WITH</b> WP(C)/4936/2021	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
		BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<b>HEARING</b>				
5	WP(C)/7325/2016	RABIN CH. SARMA and 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MS.D CHOWDHURY MR.T N SRINIVASAN	SC, FINANCE SC, PERSONNEL DEPT. SC, HIGHER EDUCATION

6	WP(C)/7070/2017	RASHMI DUTTA ROY DASS <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.S K DAS MRR KARIM	SC, SECONDARY EDUCATION
7	WP(C)/1361/2019 B/O	ASIMIA SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	SC, SEC. EDU. MR. M KHAN (R6) GA, ASSAM MR. J RAHMAN (R6) KAKALI DEVI (R6)

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
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12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2439/2021	ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
2	Bail Appln./2957/2021	HEMANTA KR. RABHA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
3	Bail Appln./3084/2021	MD. JAKARIA ALOM @ ZAKARIA ALOM <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
4	Bail Appln./3146/2021	SHOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
5	Bail Appln./3147/2021	JAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM
6	Bail Appln./3154/2021	MITALI SINGHA <b>Versus</b> THE STATE OF ASSAM	MS. J GOGOI MR. A KHOUND	PP, ASSAM
7	Bail Appln./3157/2021	MUSTT AYESHA AKHTAR @ AYSHA AKTER <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
8	Bail Appln./3158/2021	ABDUL MATLEB <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
<b>MOTION</b>				
9	AB/3405/2021	KUMARJIT ROY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
10	AB/3429/2021	MD. MUKUL HUSSAIN @ MITHUN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B K SEN MR. P C SARKAR MR. M K RAJAK	PP, ASSAM

11	AB/3471/2021	YOUSOP ALI @ ESUB ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
12	AB/3593/2021 B/O	NUR MOHAMMAD ALI @ NUR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
13	AB/3689/2021	JAYA BARMAN <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
14	AB/3692/2021	JAHANGIR M CHOUDHURY @ JAHANGIR MAHTAB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
15	AB/3699/2021	AKBOR ALI SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MR A ISLAM	PP, ASSAM
16	AB/3700/2021	NITYANANDA BHAGAWATI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA	PP, ASSAM
<b><u>ADMISSION</u></b>				
17	Crl.Pet./1020/2018 FIXED	SUNIL CHOPRA AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
<b>WITH</b>				
18	Crl.Pet./1231/2018	AMITABH RAI SARMA <b>Versus</b> UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
<b>WITH</b>				
19	Crl.Pet./1279/2018	SUBRATO HOJAI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
<b>WITH</b>				
20	Crl.Pet./1281/2018	DEPOLAL HOJAI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
<b>WITH</b>				
21	Crl.Pet./1296/2018	ARUP RAI <b>Versus</b> UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
<b>WITH</b>				
22	Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
<b>WITH</b>				
23	Crl.Pet./95/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
<b>WITH</b>				
24	Crl.Pet./97/2019	JAYANTA KUMAR GHOSH <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
<b>WITH</b>				
25	Crl.Pet./145/2019	DEBOLAL GARLOSA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.

26	<b>WITH</b> Crl.Pet./176/2019	GITIKA GOSWAMI <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/904/2019 <b>in</b> Crl.Pet./176/2019	UNION OF INDIA AND ANR. <b>Versus</b> GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
27	<b>WITH</b> Crl.Pet./180/2019	BAIKUNTHA KALITA <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI ( R1, R2)
28	<b>WITH</b> Crl.Pet./334/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
29	<b>WITH</b> Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
30	<b>WITH</b> Crl.Pet./1020/2019	RAJESH KUMAR JALAN <b>Versus</b> UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
<b><u>BAIL HEARING (BA)</u></b>				
31	Bail Appln./610/2021 SCANNED COPY OF CASE DIARY	MD. JEHERUL ALI @ JEHERUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
32	Bail Appln./2283/2021	ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
33	Bail Appln./2366/2021 FIXED	PHANIDHAR MAJUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. C S RAY MR. S SENGUPTA MS. P BORGHAIN	PP, ASSAM
34	Bail Appln./2405/2021 FIXED	VIJAY VERMA <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
35	Bail Appln./2678/2021 FIXED	MOIDUL ISLAM @ MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
36	Bail Appln./2854/2021 FIXED	PARAG JYOTI DAS @ PINKU <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
37	Bail Appln./2914/2021 FIXED	MD RAKIBUL AHMED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MS. S K NARGIS MR. H A AHMED MS. A MESEN MR A S SK	PP, ASSAM
38	Bail Appln./2946/2021 FIXED	NURUL ISLAM @ NURUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
39	<b>WITH</b> AB/3452/2021	SHUKUR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
40	Bail Appln./2959/2021 FIXED	NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM

41	Bail Appln./3050/2021 FIXED	RANJAN GHOSH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR S CHAKRABORTY MR B CHANDA	PP, ASSAM
42	Bail Appln./3091/2021 FIXED	KAJOLI BORO AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
<b>BAIL HEARING</b>				
43	AB/2589/2020	HEMENDRA DEKA @ MRIDUL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MR. D BORA MR G DAS	PP, ASSAM
44	AB/4/2021	SUKUMAR DUTTA @ DULU DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
45	AB/59/2021	RAMEN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. A AHMED MR. I U CHOWDHURY MR S PAUL U U KHAN	PP, ASSAM
46	AB/241/2021	SAJUD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
47	AB/334/2021 FIXED	MANJIT B. KASHYAP @ MANJIT BARUAH KASHYAP <b>Versus</b> THE STATE OF ASSAM	MR. B SAIKIA MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR H ZAMAN	MR. R K TALUKDAR MR. D BORAH PP, ASSAM
48	AB/935/2021	JAHUR UDDIN <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN R JAMAN MR M HOQUE	PP, ASSAM
49	AB/940/2021	AHIJUL ALI @ RAHIJUL MIYA <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	PP, ASSAM
50	AB/975/2021 FIXED	AZIZUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
51	AB/1034/2021	MD SAIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
52	AB/1066/2021 FIXED	ASIM UDDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
53	AB/1095/2021	SABIDUR ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
54	AB/1182/2021 WITH LCR, FIXED	MD. SIDDIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR. S SUTRADHAR	PP, ASSAM
55	AB/1265/2021 FIXED	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
56	AB/1351/2021 FIXED	RASHID AHMED CHOUDHURY @ RAMIZ HAFIZ @ RASHID HAFIZ <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM MR. J M SULAIMAN	PP, ASSAM
57	AB/1204/2021	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM

58	AB/1411/2021 FIXED	AFTAR UDDIN @ AFTAR ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
59	AB/1506/2021	SHRI MADHAB NATH <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
60	AB/1788/2021	ABDUL GOFUR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. B U LASKAR	PP, ASSAM
61	AB/1949/2021	SABUL UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
62	AB/1990/2021	DULAL BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR. R J SARMA	PP, ASSAM
63	AB/2142/2021	MITUL AHMED @ BICKEY <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
64	AB/2371/2021	SHAHANUR ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM	PP, ASSAM
65	AB/2467/2021	ROFIQUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
66	AB/2782/2021	BABLU ALI <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
67	AB/2822/2021	SOMED ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
68	AB/2823/2021	YASIN AHMED @ MD. YASIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
69	AB/2847/2021	NAYANMANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. D HAZARIKA MR B SHARMA	PP, ASSAM
70	AB/2850/2021	SAHINUR RAHMAN @ SAHINUR HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA	PP, ASSAM
71	AB/2854/2021 FIXED	NALINI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA	PP, ASSAM
72	AB/2911/2021 FIXED	RATAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MS. J GHOSH	PP, ASSAM
73	AB/3005/2021	DHRUBA JYOTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	PP, ASSAM
74	AB/3010/2021	NAZIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
75	AB/3290/2021	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S K NATH MR. T PRADHAN RIYAZ KHAN	PP, ASSAM
76	AB/3295/2021 FIXED	BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
77	AB/3316/2021 FIXED	HARI KUMAR GOALA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
<b><u>ORDERS</u></b>				
78	CrI.A./84/2021 WITH LCR ( SIX FILES), FIXED	MADHU GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM



79 **WITH**  
 Crl.A./87/2021 CHITRANJAN GUPTA MR. S MUNIR PP, ASSAM  
**Versus** MS. S K NARGIS  
 THE STATE OF ASSAM AND ANR. MS B HAZARIKA

80 Crl.A./113/2021 SMTI DURGA DEVI MS. S K NARGIS SC, NCB  
 WITH LCR (ONE FILE), FIXED **Versus** MS. N DAS  
 THE UNION OF INDIA AND ANR MS S CHOUDHURY  
 MS. A MESEN

81 Crl.A./141/2021 PARESH KAKOTY MR J I BARBHUIYA PP, ASSAM  
 WITH OFFICE NOTE, FIXED **Versus** MR. L MOHAN  
 THE STATE OF ASSAM AND ANR. MS F BEGUM  
 MRS. K H CHOUDHURY

**WITH**  
 I.A.(Crl.)/337/2021 PARESH KAKOTY MR J I BARBHUIYA PP, ASSAM  
**in** Crl.A./141/2021 **Versus** MR. L MOHAN  
 THE STATE OF ASSAM AND ANR. MS F BEGUM  
 MRS. K H CHOUDHURY

**HEARING**

82 Crl.L.P./89/2019 SMTI. CHANCHAL AHMED MR. D K KOTHARI MR. N AHMED  
 FIXED **Versus** MR R K MOUR MD S I AHMED  
**in** Crl.A./10040/2019 SMTI. KHURSIDA BEGUM @ BHANTI MR. B DEKA  
 MR A SARMA

**WITH**  
 Crl.A./10040/2019 SMTI. CHANCHAL AHMED  
 (Filing Number) **Versus**  
 SMTI. KHURSIDA BEGUM @ BHANTI

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3104/2021 FIXED	MANOWARA BEGUM @ MANUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
2	Bail Appln./3148/2021	MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
3	Bail Appln./3150/2021	MAHESH RAY @ ROY <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
4	Bail Appln./3159/2021	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS J BEGUM MR D MAHANTA MR. A R KHAN	PP, ASSAM
<b>MOTION</b>				
5	AB/3690/2021	HONEY NANDA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MS. J GHOSH MR. U GOSWAMI	PP, ASSAM
6	AB/3693/2021	PANCHAMI PEGU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM

### **ADMISSION**

7	Crl.Pet./1177/2018	MAHBUBUR RAHMAN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR N DUTTA MR. R R KAUSHIK MR. A PHUKAN	SC, CBI
8	Crl.Pet./1285/2018 WITH LCR 3 FILES	MARAMI SARMAH BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N S THAKURIA MR. G K THAKURIA	MR J C BORAH (R2) MS. D J BORAH (R2) MS R B MAHMUD (R2) PP, ASSAM
<b>WITH</b>				
9	Crl.Pet./803/2018	DULUMONI SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH MR. D J BORAH	MS. N S THAKURIA (R2) PP, ASSAM MR. G K THAKURIA (R2)
10	Tr.P.(Crl.)/26/2019 FIXED	TOFIKUR RAHMAN BORAH AND 7 ORS. <b>Versus</b> HANNA YESMIN SHAIOD	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
11	Crl.Pet./609/2020 WITH LCR 2 FILES	ANJUMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. R K JAIN (R-2) TRISHNA RAMCHIARY (R-2) PP, ASSAM
12	Crl.A./173/2021 FIXED	BHULA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
<b>WITH</b>				
	I.A.(Crl.)/445/2021 <b>in</b> Crl.A./173/2021	BHULA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
13	Bail Appln./2262/2021 SCANNED COPY OF CASE DIARY, FIXED	SURUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
14	Bail Appln./2409/2021 FIXED	ASAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
15	Bail Appln./2722/2021 FIXED	AGWMA BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR P P MEDHI	PP, ASSAM
16	Bail Appln./2761/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. NUR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
17	Bail Appln./2797/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. SAHIDUL ISLAM @ ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MR A ISLAM	PP, ASSAM
18	Bail Appln./2807/2021 SCANNED COPY OF CASE DIARY, FIXED	AJAY BHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
19	Bail Appln./2817/2021 SCANNED COPY OF CASE DIARY ,FIXED	SITARAM GOUR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY	PP, ASSAM
20	Bail Appln./2952/2021 FIXED	SHAHA ALOM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
21	Bail Appln./2991/2021 FIXED	KAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
22	Bail Appln./3047/2021 FIXED	PRADIP SAHU <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	SC, EXCISE DEPTT.
23	Bail Appln./3052/2021 FIXED	SUMIT DAS <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
24	Bail Appln./3105/2021 FIXED	MOHAN JENA <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	MR. P N GOSWAMI SC, EXCISE DEPTT.

25	WITH Bail Appln./3045/2021	SANJAY SAHU <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	SC, EXCISE DEPTT.
<b><u>BAIL HEARING</u></b>				
26	AB/513/2021 FIXED	MD. RAJU AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
27	AB/1372/2021 FIXED	JOYNAL ABEDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. N UDDIN MR. M ISLAM	PP, ASSAM
28	AB/2336/2021 FIXED	MIRAJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A SARMAH MS. S SAIKIA	MR M AHMED MR. N I KHAN PP, ASSAM
29	AB/2366/2021 FIXED	KOIJAM JITEN SINGH <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
30	AB/2381/2021 FIXED	AZIZUR RAHMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
31	AB/2530/2021 FIXED, SPL ACT	SANTOSH CHANGMAI <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
32	AB/2577/2021 FIXED	MUKSEDUR RAHMAN @ MAKSED ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
33	AB/2786/2021 FIXED	BOLINDRA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
34	AB/2788/2021 FIXED	DEWAN HASANUR ZAMAN @ HASANUR DEWAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	AB/2947/2021 FIXED	MD. SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
36	AB/3079/2021 FIXED	RAHMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
37	AB/3117/2021 FIXED	ALAL HUSSAIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
38	AB/3233/2021 FIXED	ELISH RONGPHAR@ ILISH RONGPHAR <b>Versus</b> THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM SC, FOREST DEPTT.
39	AB/3236/2021 FIXED	RUBUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
40	AB/3262/2021 FIXED	GAUTAM KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
41	AB/3269/2021 FIXED	BHABEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
42	AB/3282/2021 FIXED	SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
43	AB/3561/2021 FIXED	ANUP KUMAR BOTHRA <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM

44	<b>WITH</b> Bail Appln./2997/2021	DEEPESH BAJORIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S MEDHI A KALITA	PP, ASSAM
<b>ORDERS</b>				
45	Crl.A./104/2020 WITH LCR 4 FILES	ABDUL RAHMAN @ ABDUL RAHMAN KHAN <b>Versus</b> MD. SAHAR ALI AND 2 ORS	MR. A K AHMED MR. R ALI MS. D DUTTA	MR. S AHMED (r-1,2) MS J HAZARIKA (r-1,2)
46	Crl.L.P./20/2021 <b>in</b> Crl.A./3598/2021	MANTU DAS <b>Versus</b> ANIMA BORO AND ANR.	MR. A WAHAB MD. I H KHAN	
	<b>WITH</b> Crl.A./3598/2021 (Filing Number)	MANTU DAS <b>Versus</b> ANIMA BORO (LDA) AND ANR.		
47	Crl.A./51/2021 WITH OFFICE NOTE, LCR 2 FILES	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD., <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR	PP, ASSAM
48	<b>WITH</b> Crl.A./309313/2017 (Filing Number)	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD <b>Versus</b> THE STATE OF ASSAM and ANR		
	<b>WITH</b> Crl.L.P./58/2018	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/397/2018	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM
49	I.A.(Crl.)/408/2021 FIXED <b>in</b> Crl.Rev.P./5776/2021	JAHIDUL ISLAM <b>Versus</b> TARA BHANU BEGUM AND ANR	M M RAHMAN	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./5776/2021 (Filing Number)	JAHIDUL ISLAM <b>Versus</b> TARA BHANU BEGUM AND ANR (E)	M M RAHMAN	
50	I.A.(Crl.)/428/2021 WITH AB 1666/2021 (D/O)	FAKAR UDDIN <b>Versus</b> RAKIBUL ISLAM AND 2 ORS	MR. S C BISWAS	PP, ASSAM
51	Crl.Pet./508/2021	MONUJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA	PP, ASSAM
52	Crl.Pet./584/2021 WITH LCR 1 FILE, FIXED	MD. NUR MAHAMMAD ALI @ NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
53	Crl.Pet./589/2021 FIXED	TARUN CHANDRA DAS <b>Versus</b> BHANJANA KALITA	MR. P K DEKA MR. S BISWAS MS D DEVI	
<b>HEARING</b>				
54	Crl.Pet./102/2017 B/O	KOHINUR CHOWDHURY @ KOHINUR BEGUM <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.K N CHOWDHURY MR.M AHMED	MR. A AHMED MR. A Z AHMED MR. I U CHOWDHURY PP, ASSAM
55	Crl.Pet./337/2019 WITH LCR 1 FILE	HIRA GOGOI <b>Versus</b> SANTOSH KUMAR AND ANR.	MR. A DEB MR. S Z RAHMAN	MS C M DEKA (R1) MR. D HUSSAIN (R1) MR. A S TAPADER (R1) MR M AHMED (R1) PP, ASSAM (R2)

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 13**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 )  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/4894/2021 FIXED	FUZAIL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY	GA, ASSAM SC. AGRICULTURE
<b><u>ADMISSION</u></b>				
2	WP(C)/1177/2017 FIXED	SMT. GEETA BARMAN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S DAS MR.N BARUAH MR.K DAS MR.H GOGOI	GA, ASSAM SC, AG MR. D NATH (R-1 TO 5) SC, FINANCE SC, PWD
3	WP(C)/8395/2019 FIXED	HASIBA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, AG MR. A. CHALIHA (SC, FINANCE DEPT. R-6) SC, P H E
4	WP(C)/551/2020 FIXED	M/S WIPRO LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. S C KEYAL GA, ASSAM MS. A VERMA, SC, NRC (R-2) MR. D NATH, ADDL SR GA, ASSAM (R-1,3)
5	WP(C)/1572/2020 FIXED	MANASH JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM MR. P N GOSWAMI, SC, FOREST DEPTT.
6	WP(C)/3001/2020 FIXED	KESHAV RAJ SHARMA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
7	I.A.(Civil)/1826/2021 FIXED in WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M MORE MR. P K SHARMA	SC, APDCL

	<b>WITH</b> WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI ( r-3)
8	<b>WITH</b> WP(C)/5392/2020	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI ( r-3)
9	<b>WITH</b> WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1098/2021 <b>in</b> WP(C)/5427/2020	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS. <b>Versus</b> NEW TECH STEEL AND ALLOYS PVT. LTD. AND 3 ORS.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
10	WP(C)/3686/2021 FIXED	ANIL KUMAR MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, AG SC, FOREST SC, K A A C SC, FINANCE
<b><u>ORDERS</u></b>				
11	I.A.(Civil)/348/2021 FIXED <b>in</b> WP(C)/4648/2020	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA
	<b>WITH</b> WP(C)/4648/2020	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
12	WP(C)/4762/2021 FIXED	RAKESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1547/2021 <b>in</b> WP(C)/4762/2021	RAKESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR R CHAKRAVORTY	SC, HEALTH
<b><u>HEARING</u></b>				
13	WP(C)/1379/2017 FIXED	GOLOK CHANDRA BORA <b>Versus</b> THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
14	WP(C)/517/2018 WITH LCR (5 FILES), FIXED	NUMALIGARH REFINERY LTD. <b>Versus</b> THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021



9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CRIMINAL REVISION PETITION) ALONG WITH THE  
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MACApp./932/2018 WITH LCR, B/O	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LAXMI DEVI AND 5 ORS	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MS P BARUAH MR. D C C PHUKAN
	<b>WITH</b> I.A.(Civil)/3872/2018 <b>in</b> MACApp./932/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LAXMI DEVI AND 5 ORS	MR. A AHMED	
2	I.A.(Civil)/2286/2018 B/O <b>in</b> MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)
	<b>WITH</b> MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MR T KALITA MS. M BORUAH MR. A KAKATI	MR. D C C PHUKAN (R1) MRS. S ROY (R1) MR. R GOSWAMI MS. J GOGOI (R1) MS. M SAIKIA MR. U BHATTACHARYA (R1) MS. P BORTHAKUR MR. T P DAS (R1)
	<b>WITH</b> I.A.(Civil)/2287/2018 <b>in</b> MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)

**HEARING**

3 MC/1231/2014  
MAC.APP. \_\_\_/2014

MISS PAPARI BORAH and ANR,  
**Versus**  
NUMAL DAS and 3 ORS,

MR.S K BARKATAKI  
MR.S R RAJBONGSHI  
MS.B SARMA  
MS.N DUTTA  
MS.Y DEKA  
MR.D K NATH

MR.R C PAUL(R-3)  
MS.S ROY(R-3)  
MR.R GOSWAMI(R-4)  
MS.M SAIKIA(R-4)  
MS.P BORTHAKURR-4

4 MACApp./252/2020  
WITH LCR

NATIONAL INSURANCE COMPANY LTD.  
**Versus**  
CHANDRABATI KAKATI AND 5 ORS.

MR H BURAGOHAIN  
MR S S SHARMA  
MR. B J MUKHERJEE

MR G ALAM  
MR. H ROHMAN  
S R A NASER

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,11th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 15**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATNG TO  
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Bail Appln./3151/2021	DIPENDRA NATH SARKAR @ DEEPAK KUMAR SEN @ DIPU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	PP, ASSAM
<b>ADMISSION</b>				
2	WP(C)/4681/2016 B/O	SUDARSHAN RAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J SARMA MR.M C DAS	SC, FOREST
3	WP(C)/4407/2018 B/O	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MS. S D SAIKIA (R5-R14) SC, REVENUE
4	WP(C)/4604/2019 B/O	DILIP CHETRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
5	WP(C)/7767/2019 FIXED	M/S. SARALA BRICK INDUSTRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. S .BARUAH (SC, POLLUTION CONTROL BOARD) SC, REVENUE
<b>WITH</b>				
6	WP(C)/7626/2019	M/S. SABAL BRICK INDUSTRY (KLIN) AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. S BARUAH, SC, PCBA SC, REVENUE
7	WP(C)/8025/2019 B/O	HOINENG THADOU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NCHAC

8	WP(C)/8076/2019 B/O	NRIPEN KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SHARIF MR. S ZAMAN MS P BARMAN MR. M ALAM	GA, ASSAM SC, FOREST
9	WP(C)/8142/2019 B/O	ALI HUSSAIN BARBHUIYA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. F Z MAZUMDER	MR G N SAHEWALLA MR. P S DEKA (SC, LAND & REVENUE DEPT., (R-2,3)) MS. N K DEVI MR. N ANIX SINGH MS. D D BARMAN (GA, ASSAM, (R-1,4)) MR. M SAHEWALLA
10	WP(C)/600/2020 B/O	DEWAN JAHEDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	SC, HEALTH SC, PWD
11	WP(C)/3559/2020 FIXED	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
12	WP(C)/5592/2020 B/O	VINOD SHARMA @ BINOD SHARMA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. R SARMA MS. S D SAIKIA	SC, G M D A
13	WP(C)/2545/2021 B/O	RANJAN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. P M TALUKDAR MR. R BAISHYA	SC, PWD SC, WATER RESOURCE
14	WP(C)/3025/2021 B/O	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. N SHYAMAL MR. A BORO	MR. K N CHOUDHURY (R-5) MR. J PATOWARY (R-5) MR. D J DAS (R-5) SC. WATER RESOURCE DEPTT.
15	WP(C)/5576/2021 FIXED	ALL ASSAM DISTRIBUTORS OF ROAD SAFETY EQUIPMENTS SOCIETY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A ATREYA	MR. K N CHOUDHURY (R4) MR. R M DEKA (R4) N GAUTAM (R4) SC, TRANSPORT
<b>ORDERS</b>				
16	WP(C)/8326/2019 B/O	KHAGEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN	SC, FOREST
17	WP(C)/4349/2020 B/O	ERSHAD IBRAHIM ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, J M B
<b>WITH</b>				
18	WP(C)/4147/2020	MANIK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM
<b>WITH</b>				
19	WP(C)/4328/2020	MANIK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, J M B
20	I.A.(Civil)/1655/2021 FIXED in WP(C)/4519/2021	SALEH AHMED <b>Versus</b> HAFIZ MD. BAZLUR RAHMAN CHOUDHURY AND 10 ORS. B	MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11)	GA, ASSAM
<b>WITH</b>				
	WP(C)/4519/2021	HAFIZ MD. BAZLUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	GA, ASSAM MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) SC, REVENUE
21	WP(C)/3196/2021 FIXED	AYAN KUMAR DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	MS. B SARMA ASSTT.S.G.I. SC, PNB SC, HEALTH

	<b>WITH</b> I.A.(Civil)/1426/2021 <b>in</b> WP(C)/3196/2021	AYAN KUMAR DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	ASSTT.S.G.I. SC, PNB SC, HEALTH
22	WP(C)/4275/2021 B/O	M/S CHIROM RANJIT SINGH <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
<b>HEARING</b>				
23	WP(C)/6183/2013 B/O	ASSAM STATE TEXTBOOK and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR.T CHUTIA MR.M P PARASHAR	MS.M HAZARIKA DR. B U AHMED GA, ASSAM MR K UDDIN MR. A K AZAD SC, G M D A
24	WP(C)/3428/2014 WITH LCR, FIXED	THE NORTHERN EVANGELICAL LUTHERAN CHURCH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
	<b>WITH</b> I.A.(Civil)/4220/2019 <b>in</b> WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE
25	WP(C)/4186/2015 WITH LCR	DR. SUBRAMANIAN SWAMY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.S SWAMI PETITIONER IN PERSON	MR.H R A CHOUDHURY(R-2) GA, ASSAM MR.F U BORBHUIYA(R-2) MR.R A CHOUDHURYR-2
26	WP(C)/1916/2016 FIXED	MD. SABED ALI and 78 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR M H AHMED MR. M A SHEIKH MR.M HOSSAIN MS C BORAH MS.F INTAZ M R CHOUDHURY MR.K U AHMED	GA, ASSAM MS.A KAUSHAR(R- 5&6) MR P S DEKA, SC, REVENUE DEPARTMENT MR.S ISLAM(R- 5&6) MR.A CHOUDHURY R-5and6 MS.M KONCH(R- 5&6)
	<b>WITH</b> WP(C)/2142/2007	MD. BASERUDDIN and ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A SHARIF MR A R BHUIYAN MS.S BORO	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT
	<b>WITH</b> WP(C)/772/2017	MOFAZZEL HUSSAIN and 73 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A SHARIF MS.P BARMAN MR.S ZAMAN	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021

12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 16**

**[THIS BENCH WILL SIT AT 2:00 PM**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-II AND WILL SIT AGAIN, IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	AB/2791/2021	SYED MINTUL AHMED @ HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<b>HEARING</b>				
2	WP(C)/4438/2015	ABDUL RAZZAK AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	GA, ASSAM
3	WP(C)/7986/2015	DIPENDRA NATH THAKURIA AND ANR. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS.	MS.L BORAH MS.J DAS MR.H DAS	SC, APDCL
4	WP(C)/1898/2016	SUMAN ROY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.N DEKA MR.M GOGOI SC, IOC
5	WP(C)/1896/2016	JAYDEV BAISHYA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	MR. N DEKA MR. M GOGOI SC, IOC
6	WP(C)/2814/2016	NOBI BOKSH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)
7	WP(C)/5834/2017	JAI PRAKASH SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MS. N SHYAMAL MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA



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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
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13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH, FROM ITEM NOS. 1 TO 50 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	RFA/51/2020 WITH OFFICE NOTE, B/O	ABDUL ODUD BARBHUIYA AND 2 ORS. <b>Versus</b> ALTAF HUSSAIN LASKAR AND 26 ORS.	MR. A CHOUDHURY MR. S ISLAM MR. N H LASKAR	
	<b>WITH</b> I.A.(Civil)/1552/2020 <b>in</b> RFA/51/2020	ABDUL ODUD BARBHUIYA AND 2 ORS. <b>Versus</b> ALTAF HUSSAIN LASKAR AND 26 ORS	MR. S ISLAM MR. N H LASKAR MR A CHOUDHURY	
<b>HEARING</b>				
2	MFA/61/2013 WITH LCR	UNION OF INDIA <b>Versus</b> M/S. DINESH SALES CORPORATION	MR.D K DEY	MR.K P MAHESWARI MR. A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS. M SHARMA MS. B LASKAR MS. L DAS
	<b>WITH</b> MC/1126/2013 <b>in</b> MFA/61/2013	UNION OF INDIA <b>Versus</b> M/S. DINESH SALT CORPORATION	MR.D K DEY	
3	MFA/40/2015 WITH LCR	UNION OF INDIA <b>Versus</b> M/S HILLTRADE AGENCIES	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	<b>WITH</b> MFA/41/2015	UNION OF INDIA <b>Versus</b> M/S HILL TRADE AGENCIES	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY MS.S P DAS	MR. K P MAHESWARI MS. M SHARMA MS. B LASKAR MS. L DAS
	<b>WITH</b> I.A./914/2015 <b>in</b> MFA/41/2015	UNION OF INDIA <b>Versus</b> M/S HILL TRADE AGENCIES	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
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15)	MR. S SINHA	09-11-2021	To	18-11-2021
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17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAKHETO SEMA**

**COURT NO: 20**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1401/2017 B/O	INDRA KALPA BORA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.M CHANDA MR.S CHOUDHURY MR.A K DAS	GA, ASSAM
2	WP(C)/3844/2021 B/O	ABU MD. RAFIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. M R CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
<b>ORDERS</b>				
3	Cont.Cas(C)/477/2020 B/O	JASUDA BHOWMIK <b>Versus</b> PRITHWISH KUMAR CHAKI AND ANR	MR. K R PATGIRI	MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. B DEORI (R1)
4	WP(C)/2859/2020 FIXED	TAPAS BOSE <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R PAUL	GA, ASSAM MR. I CHOUDHURY MR R L CHUTIA
<b>HEARING</b>				
5	WP(C)/4966/2017	HARISH CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.R A CHOUDHURY	GA, ASSAM SC, FINANCE
6	WP(C)/8318/2018 FIXED	MD. NUR @ NOOR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM	GA, ASSAM
7	WP(C)/639/2019 FIXED	MITHUN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE

**STAY MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
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17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,11th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 21**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-I, ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
1	RSA/97/2021 FIXED	SAMI AKHTARA BEGUM AND 3 ORS. <b>Versus</b> MD. ABDUL MATIN PRADHANI	MR. R BARUAH MR. A IKBAL MRS. M NATH	
	<b>WITH</b> I.A.(Civil)/1646/2021 <b>in RSA/97/2021</b>	SAMI AKHTARA BEGUM AND 3 ORS. <b>Versus</b> MD. ABDUL MATIN PRADHANI	MR. R BARUAH MR. A IKBAL MRS. M NATH	
<b>HEARING</b>				
2	RSA/217/2015 CAVT. NO. 593/2015 WITH LCR, B/O	SHRI PROMODE CHANDRA NATH and 4 ORS <b>Versus</b> SMTI GAYATRI MOHANTA and 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S DAS MR.M K MAJUMDAR MRM RAHMAN MR.B KALITA MR.F A HASSAN FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 11/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
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10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021

12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,11th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	MACApp./23/2015	MRS. ANITA DUTTA and 3 ORS, <b>Versus</b> BISWAJEET PAUL and ANR,	MR. D SAIKIA MR. R BARUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK	MR. K AGARWAL (R-1) MS. N MODI (R-4) MR. S DUTTA (R-4) MR. C SHARMA (R-4) MR. R J BARUA (R-1) MR. SIDHANT DUTTA (R-4)
	<b>WITH</b>			
2	MACApp./379/2016	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI ANITA DUTTA and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. K AGARWAL MR. D DEKA (R - 1 - 4) MR. R J BARUA
<b>HEARING</b>				
3	MACApp./92/2018 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUN SAHA and 2 ORS	MR A DUTTA MRS. P M DUTTA	MR. S C BISWAS (R1, R2) MR. A HUSSAIN (R3) MR. F A HASSAN (R1, R2)
4	MACApp./913/2018 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	<b>WITH</b>			
	I.A.(Civil)/3759/2018 <b>in</b> MACApp./913/2018	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI SHIBANI DAS and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	<b>WITH</b>			
	I.A.(Civil)/2014/2019 <b>in</b> MACApp./913/2018	SMTI SHIBANI DAS and 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD.	MR. A K DUTTA MR B PURKHYASTHA	MS. R D MOZUMDAR



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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,11th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 24**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE  
LIST DATED 08-11-2021 TO 12-11-2021,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/1755/2014 B/O	ROCE NO. 850872588 SHRI PRATAP CHANDRA NAYAK <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR K K MAHANTA MS N BEGUM MR.R MAZUMDAR MR.H BEZBARUAH MR. K M MAHANTA MS.R DUTTA	C.G.C. MR.S SARMA MR.D BARUAH ASSTT.S.G.I. SC, C.G.C.
2	WP(C)/5995/2014	BRAJA GOPAL SINHA <b>Versus</b> STATE BANK OF INDIA and 4 ORS	MR.S K GHOSH	MR.S S SHARMA(R-1) MS.L SHARMAR-1 MR.B J MUKHERJEE(R-1) MRA SHARMA
3	WP(C)/2056/2015 FIXED	CHANDAN NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MR P S DEKA (SC, REVENUE) MR M R ADHIKARI (GA, ASSAM) R-3 & 4
4	WP(C)/7688/2015 FIXED	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
5	WP(C)/7957/2015	SMTI JURI PATHAK <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	ASSTT.S.G.I.

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